

during January to March, 1982 for setting up of industries in the State of Gujarat ;

(b) The details of all the Letters of Intent are published by the Indian Investment Centre in their "Monthly News Letters". Copies of this publication are available in the Parliament Library.

(c) A Letter of Intent is granted with an initial validity period of one year and two extensions of six months each are granted on justifiable grounds. As such, the Letters of Intent granted during January to March, 1982 would be at various stages of execution.

Hostels for SC/ST Students in Orissa

8897. SHRI CHINTAMANI JENA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the State Government of Orissa is providing 1209 hostels in Sixth Plan period for ST and SC students at the primary level to prevent 90 per cent drop out of these students on the basis of one hostel in each of the Gram Panchayat Headquarter located in sub-plan areas; if so, the requirements of funds for construction of these hostels;

(b) whether the State Plan funds or the Special Central Assistance to the State in the current plan is not at all adequate to meet his expenditure;

(c) if so, whether the State Government have sought for additional Special Central Assistance for this purpose; and if so, the action of the Centre thereto; and

(d) the time by which the decision in the matter will be communicated to the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) The State Government proposed to have one residential school in each Gram Panchayat to reduce the drop-out percentage. They estimated a sum of Rs. 24.00 crores as non-recurring expenditure and Rs. 7.00 crores as recurring expenditure for the scheme. The State Tribal sub-plan document 1982-83 included a scheme of 1209 hostels in the Sixth Plan period.

(b) to (d). A Special Central Assistance of Rs. 31.00 crores was sought by the State Government. It was indicated to them that special Central Assistance over and above Rs. 56.51 crores allocated for the Sixth Plan period would not be available, considering the total availability of Special Central assistance with the Home Ministry. It has been suggested to the State Government that by re-arranging funds and priorities of of the State Plan and Special Central Assistance, a higher level order of funds for education might be located.

Research in appropriate technology for rural areas

8898. SHRI CHINTAMANI JENA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government are paying specific attention to develop research in appropriate technology with reference to rural areas;

(b) if so, what are the details alongwith the amount allocated for the purpose during the last three years and during the current year as well as the proposed amount for 1982-83 alongwith the institutions supported for this programme; and

(c) the details regarding the impact of this programme so far?